

**GOVERNMENT OF INDIA  
MINISTRY OF MINES**

**LOK SABHA  
UNSTARRED QUESTION NO.159  
TO BE ANSWERED ON 18.07.2016  
BAUXITE MINING**

**159. SHRI SUNIL KUMAR SINGH:**

Will the Minister of **MINES** be pleased to state:

- (a) whether the permission of mining of bauxite at Richiguta in Latehar, Jharkhand has been granted to private companies with the condition of setting up bauxite based industry, i.e. aluminium factory there and if so, the details thereof;
- (b) the reasons for not setting up aluminum factory at Latehar;
- (c) whether any action has been taken by the Government against the private companies for violating the terms and conditions of mining lease and if so, the details thereof; and
- (d) whether in view of the said violation, the Government proposes to cancel the mining lease and impose penalty on such companies and if so, the details thereof and if not, the reasons therefor?

**ANSWER**

**MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL, NEW & RENEWABLE ENERGY AND MINES (SHRI PIYUSH GOYAL)**

- (a) : As per information received from Government of Jharkhand, no mining lease of bauxite has been granted at Richiguta in Latehar, Jharkhand.
- (b) to (d): In view of the above (a), do not arise.

\*\*\*\*\*